Annexure 8

Name of the corporate Debtor: **WATERFRONT BUILDCON LLP** **Date of Commencement of CIRP:** **13-12-2023-order received on 26-12-2023** **List of creditors as on:** **24/04/2024**

List of Operational Creditors (Other than Workmen, Employees and Government dues)

(Amount in INR)

Sr. No.	Name of Creditor	Identification No	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount coverred by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	ULTRATECH CEMENT LIMITED	L26940MH2000PLC128420	29/01/2024	11,32,058	10,30,853	Trade Payable (Operational creditor Purchase of Goods)	No	No	No	0.00%	-	-	1,01,205	-	
											-	-	-	-	
											-	-	-	-	
		Total		11,32,058	10,30,853		-	-			-	-	1,01,205	-	
	Total			**11,32,058**	**10,30,853**		**-**	**-**		**0.00%**	**-**	**-**	**1,01,205**	**-**	

Note 1 : ULTRATECH CEMENT LIMITED Is the applicant for CIRP under Under Section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of the Insolvency and Bankruptcy (Application to Adjudication Authority) Rule 2016)